COURT NO. 22

THE HONOURABLE SRI JUSTICE RAVI NATH TILHARI

THE HONOURABLE SRI JUSTICE ALAPATI GIRIDHAR

To be Heard on Tuesday The 24th day of November 2026 (AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

NOTE : (1) THE PASSOVER MATTERS IN THE LIST WILL BE TAKEN UP AFTER THE COMPLETION OF THIS LIST.

(2) ANY MENTIONS FROM OUT OF THE LIST CASES SHALL NOT BE ENTERTAINED IF THE MENTION SLIP DOES NOT CONTAIN THE NATURE OF URGENCY AND ABOUT THE ORDER PASSED ON THE PREVIOUS DATE.

(3) AFTER MOTION LIST - WEEKLY LIST WILL BE TAKEN UP.

(4) THE OLD MATTERS MAY NOT BE ADJOURNED AND THEY WILL BE TAKEN UP AT 02:30 PM, IF NOT CALLER EARLIER.

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR APPEARANCE					
1	WP/28472/2026 IA 1/2026 Direction Petition	PINNITI ARCHANA Vs THE STATE OF ANDHRA PRADESH	SIMHACHALAM KARUKOLA	THE ADVOCATE GENERAL	VISAKHAPATNAM
FOR ORDERS OF COURT					
2	CA/46860/2026/ (Filing No.)	NANNURU RAJASEKHARAIAH Vs THE HONBLE INDUSTRIAL TRIBUNAL CUM LABOUR COURT	THALLURI NEETU KUMAR		KURNOOL
FOR ADMISSION (HABEAS CORPUS - PD)					
3	WP/34236/2026	REYYA PARVATHI Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	ADDL ADVOCATE GENERAL	SRIKAKULAM
4	WP/34240/2026	TELUKULA KRISHNA SAHU Vs THE STATE OFANDHRA PRADESH	D PURNACHANDRA REDDY	ADDL ADVOCATE GENERAL	SRIKAKULAM
5	WP/34244/2026	P. KHADAR BEE Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	ADDL ADVOCATE GENERAL	CHITTOOR
FOR ADMISSION (SERVICE - CAT AND SAT)					
6	WP/34188/2026 IA 1/2026 Suspension Petition	G. KANAKA RAJU Vs UNION OF INDIA	K R K V PRASAD		VISAKHAPATNAM
7	WP/34245/2026 IA 1/2026 Dispense with Petition	MTK VEERABHADRA ACHARI Vs THE UNION OF INDIA	ATI NAGA SURYA VENKATESH		KURNOOL
FOR ADMISSION (WA-Revenue, Stamps Registrations Land Acquisition)					
8	WA/1318/2026 (WP/14598/2024) IA 1/2026 Suspension Petition	VASAMSETTI RAMAKRISHNA Vs THE STATE OF ANDHRA PRADESH	CHINTAPALLI SRINIVAS	GP FOR REVENUE GP FOR IRRI AND CAD POLAPRAGADA SREEMANNARAYANA GP FOR ROADS BUILDINGS	EAST GODAVARI
9	WA/1322/2026 (WP/36660/2025) IA 1/2026 Condone Delay Petition IA 2/2026	B. RAMA MOHAN REDDY Vs VAGDEVI EDUCATIONAL SOCIETY	VENKATA SUBBAIAH POGULA	B KRISHNA REDDY GP FOR REGISTRATION AND STAMPS	CHITTOOR

Dispense with Petition
IA 3/2026
Suspension Petition

ADMISSION (HABEAS CORPUS)

10	WP/15892/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Leave Petition	CHENNAMSETTY REKHA Vs THE STATE OF AP	RAVITEJA PADIRI	THE ADVOCATE GENERAL SODUM ANVESHA R2 R3 R4 R5 UNSERVED.	KRISHNA
11	WP/21056/2026 IA 1/2026 Direction Petition IA 2/2026 Leave Petition	BODAVULA DHANA LAKSHMI Vs THE STATE OF A.P	V V LAKSHMI NARAYANA	THE ADVOCATE GENERAL CKR ASSOCIATES	GUNTUR
12	WP/30820/2026 IA 1/2026 Direction Petition	RAGHAVENDRA POOJARI Vs THE STATE OF ANDHRA PRADESH	CH MARKONDAIAH	THE ADVOCATE GENERAL	CHITTOOR

ADMISSION (HABEAS CORPUS - PD)

13.1 along with 13

13	WP/25634/2024 IA 1/2024 Direction Petition	KATARU NAGARAJU Vs THE STATE OF ANDHRA PRADESH	BANDA SAI SAMPATH KUMAR	THE ADVOCATE GENERAL BALA KRISHNA MUPPALLA (NOTE)	GUNTUR
13.1	CC/1891/2022 IA 1/2024 Implead Petition IA 1/2026 Implead Petition	THANDAVA YOGESH Vs SRI KUMAR VISHWAJEET	Thandava Yogesh (PARTY IN PERSON)	V MAHESWAR REDDY	GUNTUR
14	WP/14038/2026	SHAHATHATAJA KHANAM Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	ADDL ADVOCATE GENERAL GP FOR REVENUE	CHITTOOR

15.1 along with 15

15	WP/19294/2026 IA 1/2026 Direction Petition	RUDRA GOWRI Vs THE STATE OF ANDHRA PRADESH	B SESIBUSHAN RAO	ADDL ADVOCATE GENERAL	VIZIANAGARAM
15.1	WP/19788/2026 IA 1/2026 Direction Petition	SAYYAD BASHEERAM Vs THE STATE OF ANDHRA PRADESH	B SESIBUSHAN RAO	ADDL ADVOCATE GENERAL	VIZIANAGARAM
16	WP/21107/2026	TELUGU LAKSHMI DEVI Vs THE STATE OF ANDHRA PRADESH	S DUSHYANTH REDDY	ADDL ADVOCATE GENERAL	KURNOOL
17	WP/21327/2026 IA 1/2026 Suspension Petition	JALLEPALLI VIJAYA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	PALA KARTHI KIRAN	ADDL ADVOCATE GENERAL	GUNTUR
18	WP/21840/2026	SHAIK LAL BEE Vs THE STATE OF ANDHARA PRADESH	S DUSHYANTH REDDY	ADDL ADVOCATE GENERAL	YSR KADAPA
19	WP/22201/2026	SUGANIYA Vs THE STATE OF ANDHRA PRADESH	S DUSHYANTH REDDY	ADDL ADVOCATE GENERAL	CHITTOOR
20	WP/23203/2026 IA 1/2026 Fix an Early Date IA 2/2026 Additional Material Petition IA 3/2026 Additional Material Petition	NAZIMA TAJ Vs THE STATE OF ANDHRA PRADESH	S SHANTI PRASAD	ADDL ADVOCATE GENERAL	YSR KADAPA

21	WP/25653/2026	NALLAVERAMREDDY HIMAJA Vs THE STATE OF ANDHRA PRADESH	S DUSHYANTH REDDY	ADDL ADVOCATE GENERAL	ANANTAPUR
22	WP/27156/2026 IA 1/2026 Permission Petition	VALLURI DURGADEVI Vs THE STATE OF ANDHRA PRADESH	SINGAMSETTY V.M. SANKAR	ADDL ADVOCATE GENERAL	EAST GODAVARI
23	WP/27189/2026	ALLI SUJATHA Vs THE STATE OF ANDHRA PRADESH	BABUJI TENNETI	ADDL ADVOCATE GENERAL	EAST GODAVARI
24	WP/27291/2026 IA 1/2026 Direction Petition	SRI SUGGUNA SIVA NARAYANA Vs THE STATE OF ANDHRA PRADESH	KARTHIKSIDDARTHA SALADI	THE ADVOCATE GENERAL	VISAKHAPATNAM
25	WP/28256/2026	SHAIK HASEENA Vs THE STATE OF ANDHRA PRADESH	CHETAN PONNURU	ADDL ADVOCATE GENERAL	SPS NELLORE
26	WP/28444/2026	KARASANI SIVA REDDY Vs THE STATE OF ANDHRA PRADESH	ARUN SHOWRI G	THE ADVOCATE GENERAL	GUNTUR
27	WP/28543/2026	POTHURAJU NOOKARATNAM Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	ADDL ADVOCATE GENERAL	VIZIANAGARAM
28	WP/28673/2026 IA 1/2026 Direction Petition	THALARI DEVANANDAM Vs THE STATE OF ANDHRA PRADESH	B SESIBUSHAN RAO	THE ADVOCATE GENERAL	SPS NELLORE
29	WP/31537/2026 IA 1/2026 Direction Petition	PERUGU SANTHAMMA Vs THE STATE OF ANDHRA PRADESH	MARELLA RADHA	ADDL ADVOCATE GENERAL	GUNTUR
30	WP/32094/2026	V. SIRISHA Vs THE STATE OF ANDHRA PRADESH	S DUSHYANTH REDDY	ADDL ADVOCATE GENERAL	CHITTOOR
31	WP/33809/2026	PONNADI KOTESWARAMMA Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	ADDL ADVOCATE GENERAL	SPS NELLORE

HABEAS CORPUS FROM 2014 TO 2024

32	WP/7549/2024 IA 1/2024 Direction Petition IA 1/2026 Leave Petition	KURAKULA SRI VENKATA LAKSHMI TULASI Vs THE STATE OF ANDHRA PRADESH	LEO LAW ASSOCIATES LLP	ADDL ADVOCATE GENERAL (AP)	GUNTUR

ADMISSION (CONSUMER FORUM)

33.1 along with 33

33	WP/20271/2024 IA 1/2026 Leave Petition	PERLA DHANA RAJU Vs THE SENIOR BRANCH MANAGER	NARASIMHA RAO GUDISEVA	BATHULA RAJ KIRAN (SC FOR LIC)	KRISHNA
33.1	WP/20043/2024 IA 1/2026 Leave Petition	PERLA DHANA RAJU Vs THE SENIOR BRANCH MANAGER	NARASIMHA RAO GUDISEVA	BATHULA RAJ KIRAN (SC FOR LIC)	KRISHNA

ADMISSION (SERVICE - CAT AND SAT)

34	WP/28364/2018 IA 1/2018 Direction Petition IA 1/2026 Leave Petition	VUMMITI ANANDA RAO Vs THE STATE OF A.P.	VINOD KUMAR PEMMASANI	GP MUNCIPAL ADMN AND URBAN DEV(AP) SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	KRISHNA
35	WP/18857/2021 IA 1/2021 Suspension Petition IA 2/2021 Vacate Stay Petition IA 1/2026 Leave Petition	UNION OF INDIA Vs M AHMAD BAIG	T NIRANJAN Deputy Solicitor General of India	MARRI VENKATA RAMANA	SPS NELLORE
36	WP/5495/2026 IA 1/2026 Stay Petition	UNION OF INDIA Vs K. GEORGE VICTOR	DILIP JAYARAM S (CENTRAL GOVERNMENT COUNSEL)	THATHIREDDY ASHOK SRIVASTAVA	KRISHNA

37.1,37.2,37.3,37.4,37.5,37.6,37.7 along with 37

37	WP/21789/2026 IA 1/2026 Suspension Petition	CHAKRAM VENKATA PRATAP KUMAR Vs UNION OF INDIA	EDUKONDALU CHANDU	T NIRANJAN Deputy Solicitor General of India	CHITTOOR
37.1	WP/21791/2026 IA 1/2026 Suspension Petition	PULICAL SURESH Vs UNION OF INDIA	EDUKONDALU CHANDU	T NIRANJAN Deputy Solicitor General of India	CHITTOOR
37.2	WP/21812/2026 IA 1/2026 Suspension Petition	GORIJAVARAM VINOD KUMAR Vs UNION OF INDIA	EDUKONDALU CHANDU		CHITTOOR
37.3	WP/21914/2026 IA 1/2026 Suspension Petition	S NARAYANA SWAMY Vs UNION OF INDIA	EDUKONDALU CHANDU	T NIRANJAN Deputy Solicitor General of India	ANANTAPUR
37.4	WP/22011/2026 IA 1/2026 Suspension Petition	M VENKATA SIVA REDDY Vs UNION OF INDIA	EDUKONDALU CHANDU	T NIRANJAN Deputy Solicitor General of India	CHITTOOR
37.5	WP/22084/2026 IA 1/2026 Suspension Petition	G. SRINIVASULU Vs UNION OF INDIA	EDUKONDALU CHANDU	T NIRANJAN Deputy Solicitor General of India	YSR KADAPA
37.6	WP/22122/2026 IA 1/2026 Suspension Petition	V. RAVI KUMAR Vs UNION OF INDIA	EDUKONDALU CHANDU	T NIRANJAN Deputy Solicitor General of India	CHITTOOR
37.7	WP/24209/2026 IA 1/2026 Suspension Petition	N VENKATA NARAPU REDDY Vs UNION OF INDIA	EDUKONDALU CHANDU	T NIRANJAN Deputy Solicitor General of India	CHITTOOR
38	WP/27702/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	M RAMBABU Vs UNION OF INDIA	VINODIN RUTH MADAPALLI	NARASIMHARAO GUDISEVA (CENTRAL GOVT COUNSEL) T NIRANJAN Deputy Solicitor General of India	VISAKHAPATNAM
39	WP/28169/2026 IA 1/2026 Suspension Petition	KRISHNA REDDY PETA Vs THE UNION OF INDIA	G SRINIVASULA REDDY	NARASIMHARAO GUDISEVA (CENTRAL GOVT COUNSEL)	CHITTOOR

ADMISSION (SERVICE MATTERS)

40	WA/1182/2026 (WP/6690/2024) IA 1/2026 Condone Delay Petition IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs M VENKATARAMANA	GP FOR SERVICES I	K RAJYA LAKSHMI (HCJ NOTE - DB-II)	YSR KADAPA
41	WA/1259/2026 (WP/28948/2024) IA 1/2026 Direction Petition	KORAMUTLA HARIPRASAD Vs THE STATE OF ANDHRA PRADESH	K RAGHU VEER	GP FOR SERVICES IV (HCJ NOTE - DB-II)	YSR KADAPA

ADMISSION - LEGAL SERVICE AUTHORITY

42	WP/12926/2025	GUTHULA (KOMMU)	K V RAGHU VEER		EAST GODAVARI

	IA 1/2025 Suspension Petition IA 2/2025 Stay Petition	ANASUYA @ ANDHRARASTRAM Vs THE LOK ADALAT BENCH		BOLLA VENKATA RAMA RAO	
43	WP/12740/2026 IA 1/2026 Leave Petition IA 2/2026 Leave Petition IA 3/2026 Leave Petition	MALLADI NAGAMANI Vs THE LOK ADALAT BENCH AT RAJAMAHENDRAVARAM	S SYAMSUNDER RAO	RAMESH BABU TATAPUDI T V JAGGI REDDY MALLAVOLU NIKITHA VENKATA NARAYANA RAO VEDULA J.V.PHANIDUTH	EAST GODAVARI

ADMISSION(WA-Revenue, Stamps Registrations Land Acquisition)

44.1 along with 44

44	WA/247/2023 (WP/22405/2020) IA 1/2023 Condone Delay Petition IA 2/2023 Suspension Petition IA 1/2024 Leave Petition	ANDHRA PRADESH STATE WAQF BOARD Vs N CHANDRA SEKHAR	SHAIK KHAJA BASHA	K RATHANGA PANI REDDY ADDL ADVOCATE GENERAL (AP)	KURNOOL
44.1	WA/121/2024 (WP/30555/2022) IA 2/2024 Condone Delay Petition IA 3/2024 Stay Petition	THE A P STATE WAQF BOARD Vs SYEDA NASEEMUNNISA	ADDL ADVOCATE GENERAL	K RATHANGA PANI REDDY GP FOR REGISTRATION AND STAMPS MOHAMMED GAYASUDDIN	KURNOOL
45	WA/682/2023 (WP/27747/2007) IA 2/2023 Injunction Petition	SRI VENU GOPALA SWAMY VARI TEMPLE Vs THE DIRECTOR	K A NARASIMHAM	N SUBBA RAO GP FOR REVENUE DEVI PRASAD MANGALAPURI	GUNTUR
46	WA/113/2025 (WP/19799/2024) IA 1/2025 Set Aside Petition	M KUPPAMMA Vs THE STATE OF AP	V VINOD K REDDY	GP FOR LAND ACQUISITION DEVALARAJU ANIL KUMAR SARANU PHANI TEJA	CHITTOOR
47	WA/233/2026 (WP/23247/2022) IA 1/2026 Suspension Petition	POOSARLA CHITTIBABU Vs THE STATE OF ANDHRA PRADESH	VENKAT CHALLA	GP FOR REVENUE A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) GP FOR MUNCIPAL ADMN URBAN DEV MALLIKHARJUNA MOORTHY K (SC FOR A.P HOUSING CORPORATION LIMITED)	VISAKHAPATNAM
48	WA/664/2026 (WP/29847/2021) IA 1/2026 Condone Delay Petition IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs CENTRAL EXCISE AND OTHER CENTRAL GOVERNMENT EMPLOYEES HOUSE/ PLOT OWNERS WELFARE ASSOCIATION	GP FOR ASSIGNMENT	N ASHWANI KUMAR GP FOR REGISTRATION AND STAMPS	VISAKHAPATNAM
49	WA/742/2026 IA 1/2026 Dispense with Petition IA 2/2026 Condone Delay Petition IA 3/2026 Suspension Petition	NELLIPUDI POLAIAH @ POLICE Vs NELLIPUDI HARINADH	CH VIDYASAGAR	VENKAT RAO RAVULAPALLI GP FOR REVENUE	CHITTOOR
50	WA/891/2026 (WP/26308/2023) IA 1/2026 Condone Delay Petition IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs MATTEM PENCHALAIH	GP FOR LAND ACQUISITION	D KODANDARAMI REDDY	SPS NELLORE

51.1 along with 51

51	WA/1041/2026 (WP/10204/2026) IA 1/2026 Suspension Petition	MANEPALLI BRAHMAYYA Vs THE STATE OF ANDHRA PRADESH	KRISTAM SAKTHI NIRANJAN GUPTHA	GP FOR REGISTRATION AND STAMPS	GUNTUR

51.1	WP/12128/2026 IA 1/2026 Stay Petition	RADHA SOAMI SATSANG BEAS Vs THE STATE OF ANDHRA PRADESH	ASHISH SAMAT	GP FOR REGISTRATION AND STAMPS	VISAKHAPATNAM
52	WA/1166/2026 (WP/2744/2025) IA 1/2026 Condone Delay in Rep IA 2/2026 Permission Petition IA 3/2026 Dispense with Petition IA 4/2026 Stay Petition	C KIRAN KUMAR REDDY Vs B V GNANASEKHAR REDDY	S PARINEETA	D KISHORE KUMAR GP FOR REVENUE	CHITTOOR

ADMISSION

53	CC/1124/2017 (WP/3690/2017) IA 1/2022 Implead Petition IA 1/2026 Implead Petition	J.MURALI SPSR NELLORE DIST. Vs J. SYAMALA RAO I.A.S. KRISHNA DIST.	V S K RAMA RAO	. RAMALINGESWARA RAO KOCHARLA KOTA N ASWARTHA NARAYANA IA NO:1/2026 NOTICE ORDER DATED 18/08/2026 R 3 NOTICE SENT THROUGH THE SPEED POST ON 25/08/2026 IS NOT YET RETURNED	SPS NELLORE
54	CA/7/2026 (CC/4632/2024) IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	KAMINI ANJANAMMA Vs KAMINI SREENU	SYED KHADER MASTAN	VUTUPALLI RAJANNA	YSR KADAPA
55	LAAS/63/2026 (L.A.O.P/2/2020) IA 1/2026 Stay Petition	KONETI RAVI KIRAN Vs YATHIRAJYAM VENKATA RAMANA	T DIWAKAR REDDY		VISAKHAPATNAM

INTERLOCUTORY (SERVICE - CAT AND SAT)

56	WP/11337/2026 IA 2/2026 Direction Petition IA 3/2026 Amendment Petition	RAJKUMAR GUNTI Vs THE JOINT DIRECTOR MINISTRY OF MSME	NANDULA NATARAJ	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL)	VISAKHAPATNAM
57	WP/11936/2026 IA 1/2026 Direction Petition	N SURESH Vs THE UNION OF INDIA	A RAJENDRA BABU	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL)	YSR KADAPA

INTERLOCUTORY

58	IA/3/2026 L R Petition WP/15223/2009	THE GOVERNMENT OF ANDHRA PRADESH Vs J. BALAIAH	ADDL ADVOCATE GENERAL	V VINOD K REDDY ELEVATED AS JUDGE	CHITTOOR
59	IA/4/2026 Suspension Petition WP/15223/2009	THE GOVERNMENT OF ANDHRA PRADESH Vs J. BALAIAH	ADDL ADVOCATE GENERAL	V VINOD K REDDY ELEVATED AS JUDGE	CHITTOOR
60	IA/1/2026 Review Petition WP/15223/2009	THE GOVERNMENT OF ANDHRA PRADESH Vs J. BALAIAH	ADDL ADVOCATE GENERAL	V VINOD K REDDY ELEVATED AS JUDGE	CHITTOOR
61	IA/2/2026 Dispense with Petition WP/15223/2009	THE GOVERNMENT OF ANDHRA PRADESH Vs J. BALAIAH	ADDL ADVOCATE GENERAL	V VINOD K REDDY ELEVATED AS JUDGE	CHITTOOR
62	CC/3144/2024 (WP/15223/2009)	KAMALA DEVI Vs DR. VENKATESWAR	V VINOD K REDDY	RAMA CHANDRA RAO GURRAM ALONGWITH WP/15223/2009 HCJ NOTE	CHITTOOR
63	IA/1/2021 Review Petition WP/1424/2019	V RAMESH BABU Vs THE STATE OF AP	S GOPAL RAO	GP FOR SERVICES I R1 R3 UNSERVED,R3 THE DISTRICT COLLECTOR	KRISHNA

SERVED ON 25-08-2021

64.1 along with 64

64	WP(AT)/567/2021	V RAMESH BABU Vs THE STATE OF ANDHRA PRADESH	S GOPAL RAO	GP FOR PANCHAYAT RAJ RURAL DEV ALONG WITH WP/1424/2019	KRISHNA
64.1	WP(AT)/2183/2021	V. RAMESH BABU Vs THE GOVT. OF A.P.	S GOPAL RAP		KRISHNA
65	IA/1/2023 Review Petition WP/18773/2022	GANISETTI VENKATA RAJENDRA PRASAD Vs	GANISETTI VENKATA RAJENDRA PRASAD(PARTY IN PERSON)	GP FOR GENERAL ADMINISTRATION S LAKSHMINARAYANA REDDY	EAST GODAVARI
66	CC/14768/2023/ (Filing No.) IA 1/2023 Leave Petition	M.SURESH KUMAR Vs THE STATE OF ANDHRA PRADESH	KISHORE KUMAR KATARI	SIVA RAMA KRISHNA IRLA	CHITTOOR
67	IA/1/2026 Review Petition WA/1163/2025	M.ANNAPURNESWARI Vs M.GUNASUNDRA RAJU	Y SWAROOP SAI	C M R VELU DODDAKA HARSHA VARDHAN GP FOR REVENUE	CHITTOOR

FINAL HEARING (SERVICE - CAT AND SAT)

68.1,68.2 along with 68

68	WP/370/2005	THE CHAIRMAN STATE LEVEL POLICE & 2 ORS Vs SRI M.V.RAMAIAH & ANR	GP FOR SERVICES I	P NARASIMHA M V S SAI KUMAR R1 R2 UNSERVED,	SPS NELLORE
68.1	WP/4430/2005	THE CHAIRMAN STATE LEVEL POLICE AND 2 OTHERS Vs GUNDALA SULOONU P.C. NO. 1926	GP FOR SERVICES I	P NARASIMHA	SPS NELLORE
68.2	WP/5454/2005 IA 1/2021 Vacate Stay Petition	THE CHAIRMAN STATE LEELPOLICE & 2 OTHERS Vs N. MALLIKARJUNA RAO	GP FOR SERVICES I	P NARASIMHA	SPS NELLORE
69	WP/9770/2014	THE GOVT.OF A.P.FORESTSHYD.& 5 OTRS. Vs K.V. SEKHAR RAO W.G.DIST. & ANR.	GP FOR SERVICES I	M RAVINDRA R1 - App by M Ravindra R2 - Served FE	WEST GODAVARI
70	WP/23755/2016 IA 1/2016(WPMP 29261/2016) Suspension Petition IA 1/2017(WVMP 244497/2017) Vacate Stay Petition	THE STATE OF A.P. SCL.EDN.HYD.& 3 OTRS. Vs R. SRAVANI E.G.DIST. & 4 OTRS.	ADDL ADVOCATE GENERAL	D BALA SRINIVASA RAO BHASKAR PREM KOUSHIK	EAST GODAVARI

71.1,71.2,71.3 along with 71

71	WP/32219/2018 IA 1/2023 Leave Petition	S. APPA RAO Vs THE STATE OF ANDHRA PRADESH	P L NARASIMHA RAO	GP FOR SERVICES I (AP)	VISAKHAPATNAM
71.1	WP/32323/2018 IA 1/2018 Direction Petition IA 1/2023 Leave Petition	R. SIVA SANKARA RAO Vs THE STATE OF ANDHRA PRADESH	P L NARASIMHA RAO	GP FOR SERVICES I (AP)	GUNTUR
71.2	WP/32840/2018 IA 1/2018 Direction Petition IA 1/2019 Vacate Stay Petition	G. VAGALAYYA Vs THE STATE OF ANDHRA PRADESH	P L NARASIMHA RAO	GP FOR SERVICES I (AP)	VISAKHAPATNAM

71.3	WP(AT)/1934/2021	R APPALA NAIDU Vs THE STATE OF ANDHRA PRADESH	P L NARASIMHA RAO	GP FOR SERVICES I	VISAKHAPATNAM

FINAL HEARING (CONSUMER FORUM)

72	WP/15189/2006	UNION OF INDIA HYD Vs CHANDIKA VAMSI PRAVEEN PRAKASAM DISTRICT AMP 2 OTHERS	Y V ANIL KUMAR (Central Government Counsel)	POTHAMSETTY JAYA PRAKASH B NARASIMHA SARMA R3 UNSERVED,	PRAKASAM

FINAL HEARING (A P S E B)

73.1,73.2,73.3,73.4,73.5,73.6,73.7,73.8,73.9,73.10,73.11,73.12,73.13,73.14,73.15,73.16,73.17,73.18,73.19 along with 73

73	WP/29841/2018 IA 2/2018 Vacate Stay Petition IA 1/2020 Fix an Early Date IA 2/2020 Direction Petition IA 1/2024 Vacate Stay Petition IA 1/2026 Amendment Petition	M/S. ORANGE ANANTAPUR WIND POWER PVT. LTD Vs ANDHRA PRADESH ELECTRICITY REGULATORY COMMISSION	D S SIVADARSHAN	. V V SATISH (SC for APEPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL DEPUTY SOLICITOR GENERAL OF INDIA Adarshitha Kilaru Jr.Standing Counsel For APCPDCL GP FOR ENERGY HCJ NOTE - DB-II	HYDERABAD
73.1	WP/29847/2018 IA 2/2018 Dispense with Petition IA 3/2018 Vacate Stay Petition IA 1/2019 Direction Petition IA 1/2024 Vacate Stay Petition	M/S VAYU URJA BHARAT PVT LTD. Vs ANDHRA PRADESH	D S SIVADARSHAN	. V V SATISH (SC for APEPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL GP FOR ENERGY	VISAKHAPATNAM
73.2	WP/29877/2018 IA 2/2018 Vacate Stay Petition IA 1/2019 Fix an Early Date IA 2/2019 Direction Petition IA 1/2026 Amendment Petition	M S ORANGE URAVAKONDA WIND POWER PVT LTD Vs ANDHRA PRADESH	D S SIVADARSHAN	. VENKATA RAMA RAO KOTA SC FOR APSPDCL DEPUTY SOLICITOR GENERAL OF INDIA GP FOR ENERGY	VISAKHAPATNAM
73.3	WP/30177/2018 IA 1/2018 Stay Petition IA 2/2018 Vacate Stay Petition IA 1/2019 Direction Petition IA 1/2023 Direction Petition IA 1/2024 Vacate Stay Petition	M/S. RENEW POWER LIMITED Vs ANDHRA PRADESH ELECTRICITY	CKR ASSOCIATES	. V V SATISH (SC for APEPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL DEPUTY SOLICITOR GENERAL OF INDIA	ANANTAPUR
73.4	WP/31311/2018 IA 2/2018 Permission Petition IA 1/2024 Vacate Stay Petition	INDIAN WIND POWER ASSOCIATION. Vs ANDHRA PRADESH ELECTRICITY	N JEEVAN KUMAR	P SRINIVASA RAO V V SATISH (SC for APEPDCL) DEPUTY SOLICITOR GENERAL OF INDIA VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
73.5	WP/32564/2018 IA 1/2018 Stay Petition IA 1/2024 Vacate Stay Petition	M/S.V1BRANT GREENTECH INDIA PRIVATE LIMITED Vs ANDHRA PRADESH ELECTRICITY REGULATORY COMMISSION	CKR ASSOCIATES	. V RAMESH REDDY V V SATISH (SC for APEPDCL) DEPUTY SOLICITOR GENERAL OF INDIA VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
73.6	WP/32569/2018 IA 1/2018 Stay Petition IA 1/2024 Vacate Stay Petition	M/S. SUNWIN POWER TECH INDIA LLP Vs ANDHRA PRADESH ELECTRICITY REGULATORY COMMISSION	CKR ASSOCIATES	. V V SATISH (SC for APEPDCL) DEPUTY SOLICITOR GENERAL OF INDIA VENKATA RAMA RAO KOTA SC FOR APSPDCL Y V ANIL KUMAR (Central Government Counsel)	CHITTOOR

73.7	WP/33534/2018 IA 1/2020 Direction Petition IA 1/2024 Vacate Stay Petition IA 2/2024 Direction Petition IA 1/2025 Fix an Early Date IA 2/2025 Receive Docs Petition IA 1/2026 Permission Petition	M/S. JED SOLAR PARKS PVT. LTD. Vs ANDHRA PRADESH ELECTRICITY REGULATORY COMMISSION	CKR ASSOCIATES	. V V SATISH (SC for APEPDCL) DEPUTY SOLICITOR GENERAL OF INDIA VENKATA RAMA RAO KOTA SC FOR APSPDCL GP FOR ENERGY	CHITTOOR
73.8	WP/33535/2018 IA 1/2020 Direction Petition IA 1/2024 Vacate Stay Petition IA 2/2024 Direction Petition IA 3/2024 Direction Petition IA 1/2025 Fix an Early Date IA 2/2025 Receive Docs Petition IA 1/2026 Permission Petition	M/S. POLY SOLAR PARKS PVT. LTD Vs ANDHRA PRADESH ELECTRICITY REGULATORY COMMISSION 4TH FLOOR	CKR ASSOCIATES	. V V SATISH (SC for APEPDCL) DEPUTY SOLICITOR GENERAL OF INDIA VENKATA RAMA RAO KOTA SC FOR APSPDCL GP FOR ENERGY	CHITTOOR
73.9	WP/33536/2018 IA 1/2020 Direction Petition IA 1/2023 Implead Petition IA 2/2023 Implead Petition IA 3/2023 Implead Petition IA 1/2024 Vacate Stay Petition IA 2/2024 Direction Petition IA 3/2024 Direction Petition IA 1/2025 Fix an Early Date IA 2/2025 Receive Docs Petition IA 1/2026 Permission Petition	M/S AXIS WIND FARMS (MPR DAM) PRIVATE LIMITED Vs ANDHRA PRADESH ELECTRICITY REGULATORY COMMISSION	CKR ASSOCIATES	. V AKSHAYA BABU V V SATISH (SC for APEPDCL) DEPUTY SOLICITOR GENERAL OF INDIA VENKATA RAMA RAO KOTA SC FOR APSPDCL GP FOR ENERGY	CHITTOOR
73.10	WP/33543/2018 IA 1/2018 Suspension Petition IA 1/2020 Direction Petition IA 1/2024 Vacate Stay Petition IA 2/2024 Direction Petition IA 1/2025 Fix an Early Date IA 2/2025 Receive Docs Petition IA 1/2026 Permission Petition	M/S ANIMALA WIND POWER PRIVATE LIMITED Vs ANDHRA PRADESH ELECTRICITY REGULATORY COMMISSION	CKR ASSOCIATES	. V V SATISH (SC for APEPDCL) DEPUTY SOLICITOR GENERAL OF INDIA VENKATA RAMA RAO KOTA SC FOR APSPDCL GP FOR ENERGY	CHITTOOR
73.11	WP/33546/2018 IA 1/2020 Direction Petition IA 1/2024 Vacate Stay Petition IA 2/2024 Direction Petition IA 3/2024 Direction Petition IA 1/2025 Fix an Early Date IA 2/2025 Receive Docs Petition IA 1/2026 Permission Petition	M/S SAIPURAM WIND ENERGIES PRIVATE LIMITED Vs ANDHRA PRADESH ELECTRICITY REGULATORY COMMISSION	CKR ASSOCIATES	. V V SATISH (SC for APEPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL DEPUTY SOLICITOR GENERAL OF INDIA GP FOR ENERGY	CHITTOOR
73.12	WP/38203/2018 IA 1/2018 Direction Petition IA 1/2024 Vacate Stay Petition	TATA POWER RENEWABLE ENERGY LIMITED Vs ANDHRA PRADESH ELECTRICITY	D S SIVADARSHAN	V V SATISH (SC for APEPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL DEPUTY SOLICITOR	VISAKHAPATNAM

		REGULATORY COMMISSION		GENERAL OF INDIA	
73.13	WP(PIL)/96/2021 IA 1/2021 Suspension Petition	PUNNA RAO APPIKATLA Vs THE STATE OF ANDHRA PRADESH	N ASHWANI KUMAR	GP FOR ENERGY DEPUTY SOLICITOR GENERAL OF INDIA VENKATA RAMA RAO KOTA SC FOR APSPDCL Adarshitha Kilaru Jr.Standing Counsel For APCPDCL	KRISHNA
73.14	WP/38070/2022 IA 1/2022 Direction Petition IA 1/2024 Vacate Stay Petition	ADURJEE AND BROS. PRIVATE LIMITED Vs ANDHRA PRADESH ELECTRICITY REGULATORY COMMISSION	CKR ASSOCIATES	V R N PRASHANTH V V SATISH (SC for APEPDCL) DEPUTY SOLICITOR GENERAL OF INDIA VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
73.15	WP/4591/2023 IA 1/2023 Direction Petition IA 1/2024 Vacate Stay Petition	DANU WIND PARKS PRIVATE LIMITED Vs ANDHRA PRADESH ELECTRICITY REGULATORY COMMISSION	VIVEK CHANDRA SEKHAR S	VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
73.16	WP/10651/2023 IA 1/2023 Direction Petition	JINDAL ALUMINIUM LIMITED Vs ANDHRA PRADESH ELECTRICITY REGULATORY COMMISSION	CKR ASSOCIATES	V R N PRASHANTH V V SATISH (SC for APEPDCL) DEPUTY SOLICITOR GENERAL OF INDIA VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
73.17	WP/1737/2024 IA 1/2024 Suspension Petition	MYTRAH VAYU (INDRAVATI) PRIVATE LIMITED Vs THE AP ELECTRICITY REGULATORY COMMISSION	CKR ASSOCIATES	V V SATISH (SC for APEPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL Y V ANIL KUMAR (Central Government Counsel)	ANANTAPUR
73.18	WP/8650/2025 IA 1/2025 Direction Petition	SRI KPR INFRA AND PROJECTS LIMITED Vs AP ELECTRICITY REGULATORY COMMISSION	CKR ASSOCIATES	V V SATISH (SC for APEPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
73.19	WP/8651/2025 IA 1/2025 Direction Petition	M/S. SRI VIJAYEEBHAVA ENTERPRISES PRIVATE LIMITED. Vs ANDHRA PRADESH ELECTRICITY REGULATORY COMMISSION	CKR ASSOCIATES	V V SATISH (SC for APEPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
FINAL HEARING					
74	WP/14575/2010 IA 1/2026 Leave Petition	ZUARI CEMENTS LTD. Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR REVENUE (HCJ NOTE - DB-II)	YSR KADAPA
FOR HEARING (SERVICE - CAT AND SAT)					
75	WP/13753/2024 IA 1/2024 Dispense with Petition IA 2/2024 Suspension Petition	THE UNION OF INDIA Vs D.V.SRINIVASU	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL)	DAMARAJU MADHUSUDHAN VIJAY KUMAR	WEST GODAVARI
FOR HEARING					
76	CA/6/2018 IA 1/2018 Suspension Petition IA 3/2026 Leave Petition	D.YESUNADHU Vs SHANKRAIAH	VENKATA RAMA RAO KOTA SC FOR APSPDCL	PEETA RAMAN KALEPU YASHWANTH Dr KRISHNA PRASANNA VIATLA V V SATISH	YSR KADAPA
77	CA/1/2023 (CC/1012/2020) IA 1/2023 Dispense with Petition	B RAJA SEKHAR IAS Vs V R S V N SAMBASIVA RAO	C SUMON	VENKAT CHALLA	WEST GODAVARI

	IA 2/2023 Suspension Petition IA 1/2024 Vacate Stay Petition				
SPECIALLY IDENTIFIED CASES					
78	WP/4636/2019 IA 1/2019 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs B.L.NARASIMHAM	GP FOR SERVICES III	RAMESH BABU TALLURI	GUNTUR
OLD MATTERS					
79	WP/12395/2006 IA 1/2006(WPMP 15398/2006) Suspension Petition	THE STATE OF A.P. AGRICULTURE AND COOPERATION & 4 OTHERS Vs P. RAMI REDDY CUDDAPAH DIST.	GP FOR SERVICES I	K RAMAMOHAN Mahima Chotapalli(PARTY IN PERSON) P.Mallikarjuna Reddy (PARTY IN PERSON) Kandukuri Mamatha (PARTY IN PERSON) Puttamreddy Vasundaramma (PARTY IN PERSON) P. RAMI REDDY CUDDAPAH DIST.(PARTY IN PERSON)	HYDERABAD
80	WP/24950/2006	THE GOVT. OF A.P. HYDERABAD & 3 OTHERS Vs B. SWARAJYA RAO NELLORE DISTRICT	GP FOR SERVICES I	SR - Served FE	SPS NELLORE
81	LAAS/181/2007 (OP/249/2002)	GORRELA KRISHNA Vs THE LAND ACQUISITION OFFICER AND SUB COLLECTOR	M LAKSHMANA SARMA		HYDERABAD
82	LAAS/1055/2007 (OP/57/2000)	NALLABATHULA PITCHAIAH Vs THE SPECIAL DEPUTY COLLECTOR [LA]	T N M RANGA RAO	GP FOR APPEALS (AP)	YSR KADAPA
83	WP/28525/2007 IA 1/2007(WPMP 37267/2007) Suspension Petition IA 1/2026 L R Petition	THE COMMISSIONER OF EMPLOYMENT AND TRAINING Vs T. VENKATA NARAYANA SR.ASST. GOVERNMENT I.T.I.	GP FOR SERVICES III		CHITTOOR
84	LAAS/75/2008 (OP/123/1986)	PEELA APPA RAO Vs LAND ACQUISITION OFFICER AND SPECIAL DY.COLLECTOR	TENE PANDU RANGA RAO	GP FOR APPEALS	VISAKHAPATNAM
85	LAAS/77/2008 IA 1/2020 Direction Petition	SRI SWAMY HATHIRAMJEE MUTT Vs LAND ACQUSITION OFFICER	T VENU GOPAL	B ADINARAYANA RAO K NARSI REDDY	CHITTOOR
86	LAAS/474/2008 (OP/17/2006) IA 3/2008(LAASMP 1134/2008) Addl. Evidence Petition IA 1/2010(LAASMP 2349/2010) Direction Petition	PENUMATSA SUDHA MADHAVI Vs ALLU KACHERI NAIDU	K A NARASIMHAM	T NAGARJUNA REDDY	VISAKHAPATNAM
87	LAAS/575/2008 (OP/30/2004)	KAMBAMPATI KASI Vs THE LAND ACQUISITION OFFICER & REVENUE DIVISIONAL OFFICER	ELEVATED AS JUDGE	GP FOR APPEALS	EAST GODAVARI
88	WA/946/2009 (WP/24924/2004) IA 1/2017(WAMP 2631/2017) Fix an Early Date	GOLI VEERRAJU Vs THE COMMISSIONER APPEALS	V V N NARAYANA RAO	GP FOR REVENUE ELEVATED AS JUDGE UTTARA LEGAL	EAST GODAVARI

89	WP/39986/2014 IA 1/2014(WPMP 50133/2014) Stay Petition IA 2/2014(WPMP 216850/2014)	NELLIMARLA JUTE MILLS COMPANY LTD. Vs STATE OF A.P.	CKR ASSOCIATES	GP-MUNCIPAL ADMN AND URBAN DEV(AP) SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES ELEVATED AS JUDGE (HCJ NOTE - DB-II)	VIZIANAGARAM

COURT NO. 22

THE HONOURABLE SRI JUSTICE RAVI NATH TILHARI

To be Heard on Tuesday The 24th day of November 2026 (AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ADMISSION					
90.1,90.2 along with 90					
90	CRP/3122/2026 (IA/1005/2025) IA 1/2026 Suspension Petition	RAM MOHAN ENTERPRISES Vs HEMALATHA	KUKKALA RAVI TEJA		KRISHNA
90.1	CRP/3000/2026 (IA/1007/2025) IA 1/2026 Suspension Petition	RAM MOHAN ENTERPRISES Vs HEMALATHA	KUKKALA RAVI TEJA		KRISHNA
90.2	CRP/3126/2026 (IA/1006/2025) IA 1/2026 Suspension Petition	RAM MOHAN ENTERPRISES Vs HEMALATHA	KUKKALA RAVI TEJA		KRISHNA
91	CRP/3194/2026 IA 1/2026 Stay Petition	DULAM VEERA SYAM PHANI KUMAR Vs FATHIMUNNISA BEGUM LULU BEGUM DIED	B NANCHARAIAH NAIDU		KRISHNA
92	CRP/3201/2026 (EA/14/2025) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	KAKARLAPUDI SIVA PRASAD Vs DATLA VENKATA RAMA RAJU	CH VENKAT RAMAN		KRISHNA
93	CRP/3371/2026 (IA/289/2026) IA 1/2026 Stay Petition	PALLAPU RAVI KUMAR Vs CHINTALA SEETHARAMULU	SAI GANGADHAR CHAMARTY		KRISHNA
94	CRP/3379/2026 (IA/102/2025) IA 1/2026 Stay Petition	PASUPULETI KANAKA DURGA Vs NARAYANAM RADHA KRISHNA	A SYAM SUNDAR REDDY		KRISHNA
95	CRP/3387/2026 (IA/706/2025) IA 1/2026 Stay Petition	GUDIVAKA NAGA LAKSHMI Vs CHAKKA MURALI MOHAN RAO	SUDEEPTHI POTLURI		KRISHNA
96	CRP/3389/2026 (IA/705/2025) IA 1/2026 Stay Petition	GUDIVAKA BALA RAMYA Vs CHAKKA MURAII MOHAN RAO	SUDEEPTHI POTLURI		KRISHNA
97	CC/4516/2026 (WP/23006/2014)	SHAIK FAREED BABA Vs SRIDHAR CHERUKURI IAS	N PRAMOD		YSR KADAPA
ADMISSION					
98	SA/535/2026 (AS/121/2024) IA 1/2026 Condone Delay in Rep IA 2/2026 Suspension Petition	MANDA ISREAL Vs VEMURI JYOTHI	RAVITEJA PADIRI	KONDIPARTHI V RATNAKAR	KRISHNA
99	SA/562/2026 (AS/68/2025) IA 1/2026 Stay Petition	KALAGA RAM BABU Vs PALADUGU CHANDRA SEKHAR	A SYAM SUNDAR REDDY	KARTHIK SHAH	KRISHNA

100	SA/570/2026 (AS/9/2017) IA 1/2026 Condone Delay in Rep IA 2/2026 Suspension Petition	MANNE SUNEETHA Vs RAYALA KALPANA	MARELLA RADHA	K V ADITYA CHOWDARY	KRISHNA
101	SA/590/2026 (AS/55/2024) IA 1/2026 Dispense with Petition	SAKAMURI NAGENDRAMMA Vs MIRZA BAKAR HUSSAIN DIED	SAI GANGADHAR CHAMARTY		KRISHNA
102	SA/756/2026 (AS/171/2018) IA 1/2026 Injunction Petition	RUDRARAJU SAROJINI DEVI Vs GOTTIMUKKALA SATYANARAYANA RAJU DIED	SIVA VENKATA JAGADEESWARA RAO CH		KRISHNA

103.1 along with 103

103	CRP/1395/2026 (MVOP/92/2023) IA 1/2026 Stay Petition	SHRIRAM GENERAL INSURANCE CO. LTD. Vs JUPUDI SARADA	KORAGANTI SREENIVASARAO		KRISHNA
103.1	CRP/1397/2026 (MVOP/93/2023) IA 1/2026 Stay Petition	SHRIRAM GENERAL INSURANCE CO. LTD. Vs JUPUDI TIRUPATHI RAO	KORAGANTI SREENIVASARAO		KRISHNA
104	CRP/1448/2026 (OS/483/2018)	CHINTHALA VENKATESWARA RAO Vs M/S FIS PAYMENT SOLUTIONS AND SERVICE INDIA LIMITED	T LAKSHMI NARAYANA		KRISHNA
105	CRP/2343/2026 (OS/78/2023) IA 1/2026 Suspension Petition	UNION BANK OF INDIA Vs TIPPIREDDY MALLIKARJUNA REDDY	V.V.L.N.PURNESH		KRISHNA
106	CRP/2365/2026 (OS/209/2023) IA 1/2026 Stay Petition	YADALA AJAY KUMAR GOUD Vs JANGA NARAYANA REDDY	V SAI KUMAR		KRISHNA
107	CRP/2403/2026 (IA/298/2025) IA 1/2026 Stay Petition	SVR MEMORIAL PUBLIC SCHOOL Vs KAKUMANU SIVA PRASAD RAO	B.ABHAY SIDDHANTH MOOTHA		KRISHNA

108.1 along with 108

108	CRP/2434/2026 (OP/66/2025) IA 1/2026 Stay Petition	KATRAGADDA VIJAYA KUMAR Vs THE KAKATEEYA MUTUALLY AIDED THRIFT AND CREDIT COOPERATIVE SOCIETY LIMITED	PHANI BABU YALAMANCHILI		KRISHNA
108.1	CRP/2511/2026 (OP/66/2025) IA 1/2026 Stay Petition	KATRAGADDA VIJAYA KUMAR Vs THE KAKATEEYA MUTUALLY AIDED THRIFT AND CREDIT COOPERATIVE SOCIETY LIMITED	PHANI BABU YALAMANCHILI		KRISHNA
109	CRP/2457/2026 (IA/15/2026) IA 1/2026 Stay Petition	MEKAPOTHULA PRAMEELA Vs KOMMANNA GANGADHARA TILAK	VENKATA DURGA RAO ANANTHA		KRISHNA

110	CRP/2471/2026 (IA/953/2025) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	GADDAM LALITHA DEVI Vs SIKHAKOLLI BANGARU	A V S RAMA KRISHNA		KRISHNA
111	CRP/2506/2026 (GR/506/2026) IA 1/2026 Dispense with Petition	BUDIDI NAMASSIVAYA Vs BALLA LAXMI RATHNA SWETHA	T RAGHU PRASAD		KRISHNA
112	CRP/2608/2026 (IA/219/2026) IA 1/2026 Stay Petition	V BALA NAGESWARA RAO DIED Vs M VEERA NARAYANA	KISHORE VANGARA		KRISHNA
113	CRP/2639/2026 (EP/13/2017) IA 1/2026 Stay Petition	RUDRARAJU SITARAMANJANEYA RAJU Vs PUTTA SURENDRA BABU	NAGURU SIVA SAIKRISHNA REDDY		KRISHNA
114	CRP/2745/2026 (IA/191/2026) IA 1/2026 Stay Petition	MOHAMMAD ABDUL SALEEM Vs ABDUL RAFI	MUSAWRI		KRISHNA
115	CRP/2915/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	DASARI PRASADA RAO Vs AGIRIPALLI RAJA BRAHMAM	CH B R P SEKHAR		KRISHNA
116	CRP/2935/2026 (EP/60/2025) IA 1/2026 Stay Petition	MANDA NANI BABU Vs POSINA SRAVANI	SAI GANGADHAR CHAMARTY		KRISHNA
117	CRP/2993/2026 IA 1/2026 Dispense with Petition IA 2/2026 Direction Petition	MURUKUTLA NARASIMHA RAO Vs VAJINEPALLI SARVESWARA RAO	RAYASAM DURGA PRAVEEN		KRISHNA
118	CRP/3144/2026 (IA/305/2026) IA 1/2026 Stay Petition	ADDUGULA RAJASEKHAR REDDY Vs KASULA SESHAKUMARI	BUGULU SREETEJA	DODDALA KOTESWRA RAO	KRISHNA

INTERLOCUTORY

119	CRP/39826/2026/ (Filing No.) IA 1/2026 Leave Petition	KUNDETI DHANALAKSHMI Vs PADMATA NAGESWARAMMA	SAI GANGADHAR CHAMARTY		KRISHNA

FOR HEARING

120.1 along with 120

120	WP/32159/2016 IA 1/2017(WVMP 1248/2017) Vacate Stay Petition	G. VENKATESWARLU NAIDU Vs STATE OF A.P	A CHANDRAIH NAIDU	GP FOR REVENUE (AP) GP FOR ASSIGNMENT (AP) GP FOR ASSIGNMENT	CHITTOOR
120.1	WP/25677/2020 IA 1/2020 Direction Petition	G VENKATESHWARLU Vs STATE OF AP	A CHANDRAIH NAIDU	GP FOR REVENUE	CHITTOOR

COURT NO. 22

THE HONOURABLE SRI JUSTICE RAVI NATH TILHARI

THE HONOURABLE SRI JUSTICE PURUSHOTTAM KUMAR CHINTALAPUDI

To be Heard on Tuesday The 24th day of November 2026 (AT 03:30 PM - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR BEING MENTIONED					
121	WP/27754/2014 IA 1/2014(WPMP 34759/2014)-Direction Petition IA 1/2026-Leave Petition	L.BHASKAR REDDY S/O SUBBI REDDY Vs ANDHRA PRADESH PUBLIC SERVICE COMMISSION	VINOD KUMAR PEMMASANI	G.SEENA KUMAR SC For APPSC SRINIVASA RAO BODDULURI	YSR KADAPA